

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Constructive engagement with foreign navies is one of the activities during the peace time. For this purpose exercises are conducted from time to time on regular basis. These are planned along with the routine deployment of ships and aircraft within the budgetary allocation of the Navy for the said purpose. In the same manner, joint exercises are also conducted by the Army and the Air Force.

Steps to check rising accidents of MIG planes

1402. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether a large number of MIG fighter planes have crashed since the last few decades causing loss of lives and properties as a result thereof;
- (b) if so, the details thereof?
- (c) whether Government had constituted various committees to ascertain the exact causes of MIG crashes and also to suggest recommendations to improve the record in that respect;
- (d) if so, the details of reports submitted by such committees; and
- (e) the steps taken by Government to check rising accidents of MIG planes in the country?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) In the last two decades (since April 1989 and up to 26th November, 2009) 265 MiG fighter aircraft of the Indian Air Force have crashed. A total of 96 service personnel and 44 civilians were killed in these cases.

(c) to (e) Each aircraft accident in the Indian Air Force (IAF) is investigated through a Court of Inquiry and remedial measures are undertaken accordingly to check their recurrence in future. Besides, continuous and multi-faceted efforts are always underway in the IAF to enhance and upgrade flight safety. These include measures to enhance the quality of training to improve the skill levels, ability to exercise sound judgement and situational awareness, of pilots and constant interaction with Original Equipment Manufacturers (OEMs) to overcome technical defects of aircraft. Anti-bird measures are also undertaken.

Cross border infiltration

1403. SHRI T. K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the cross border infiltration has been on the rise;
- (b) if so, the number of such cases noticed and the areas through which the infiltrations taken place;
- (c) the reasons for the same; and
- (d) the action taken to prevent cross border infiltration?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Available information about apprehension of infiltrators indicates a decline in cross border infiltration on Indo-Bangladesh and Indo-Pakistan international borders. There are no significant incidences of infiltration on the other borders. The details of apprehension of infiltrators made by Border Security force on Indo-Bangladesh and Indo-Pakistan international borders during the last three years and the current year are as under:

| Year | Indo-Bangladesh border | Indo-Pakistan border | Total |
|---------------------|---------------------------|-------------------------|-------|
| 2006 | 5785 | 133 | 5918 |
| 2007 | 4553 | 130 | 4683 |
| 2008 | 3175 | 136 | 3311 |
| 2009 (till October) | 2098 | 60 | 2158 |

The Government have adopted a multi-pronged approach to contain cross-border infiltration which, *inter-alia*, includes round the clock surveillance & patrolling on the borders and establishment of observation posts; construction of border fencing and flood lighting; introduction of modern and hi-tech surveillance equipment; upgradation of intelligence set up and coordination with the State Governments and concerned intelligence agencies.

Indigenisation of defence production

1404. SHRI MOHD. ALI KHAN: Will the Minister of DEFENCE be pleased to state:

- (a) the details of the indigenous production of defence during the last five years;
- (b) the year-wise details of the foreign defence technology undertaken during the last five years; and
- (c) the steps being taken to get the defence production in the current five year plan indigenously?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (c) Information is being collected and will be laid on the Table of the House.

Supply of sub-standard equipments for 'Corvett'

†1405. SHRI PRABHAT JHA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that sub-standard equipments have been supplied for the Navy project regarding indigenous manufacturing of high speed small warship (corvett) to prevent the submarine attack and whether navy has denied to accept the manufactured ships;

†Original notice of the question was received in Hindi.